Contraction of the Addit Cloudbary

D.H.J.S Director (Academics) Chairperson (Officiating)

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JUDICIAL ACADEM (High Court of Delbi) Sector-14, Dwarks, New Delhi-110078 011-20892191.011-28036502 (0) 011-28036687 (Fax) Email: disconic in

No. DJA/Trg/MS-01/1628/2023 J < +2:3

23rd Docember, 2022

1. The Ld. Principal District & Seasions Judge, Control District, THC 2. The Ld. Principal District & Seasions Judge, East District, KKD

Sub.: Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Orientation Course on the Functioning of SJD as a Denice & New Flythout of Javenile Jastice (Care & Pretection of Children) Act, 2015 for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Folice Unit (Half of total Strength) on 13th January, 2023

Respected Sir

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicini Academy is conducting an Orientation Course on the Functioning of JJB as a Banch & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 13th January 2023

Details of the Principal Maxistrates, JJB proposed for nomination in the aforesaid programme are as below -

SLNo.	Name	Pince of Posting	District
L.	Ms. Prosti Agarwala	Principal Magistrate, JJB-IV	East, Family Court Complex, Vishwas Nagar
2.	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East, Vishwas Nagar
3.	Ms. Sonam Gupta	Principal Mogistrate, JJB-III	Central, Sewa Kutir, Kingsway Camp

In case an Officer requires exemption from attending the aforeasid programme, he/she may move their application in advance through the concerned Principal District & Services Judge. If the exemption is required on urgest basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the opportunity Principal District & Sessions Judge.

In case the nominated officer is transferred, the successor judge shell stand nominated for the neogramme sectorophically

With regards,

No. DIA/Trg /MS_01/1628/2021

Yours Sireards offy p. of hit Had Adul Chardhar (Dr. Aditi Choudhary) 23th Departure 2022

(Dr. Aditi Chrathaw)

Conv for information to

The Chief Metropolitan Megistrate, Central District, Tia Hazari Courts, Dehli

Concerned Principal Magistrates, JJB for information through annell.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS) TIS HAZARI COURT: DELHI

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1822-1827 /JOTP/Gaz./2022

Dated, Delhi the N & JAN 2023

As directed copy of letter bearing no. DJA/Trg/MS-01/1628/2023/5327 dated 23.12.22 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and nacessary action to :-

I.Ms. Sonam Gupta, Principal Nagistrata, JIB-III, Central, Sewa Kutir, kingsway Camp, Dehi.
2.The PS to Ld. Principal District & Sessions Judge (HQs), Dehi.
3.The Branch In-charge, Facilitation Ceptre, Tis Heart Court, Dehi.
-/The WebSite Committee, Enclish/HMSI.The Heart Court, Dehi.

5. The LAYERS for uploading the same.

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District Judge (Commercial Court)-07 Officer In-charge Juc cial Branch, Central for Principal District & Sessions Judge(HOs) Tis Hazari Court, Delhi,

